

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/361/ (IB)/2017
NAME OF THE PETITIONER(S) : LALCHAND BHIMRAJ
NAME OF THE RESPONDENT(S) : SAMUDRA BIOPHARMA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Rahul Jain	Counsel for Petitioner	
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ORDER

Counsel for the Petitioner present and prayed for withdrawal of the petition. The prayer is allowed. The petition is **dismissed as withdrawn**.

Sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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